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| Basic Details | | | | | | |
| Organisation Chain | Organisation Chain National Human Rights Commission | | | | | |
| Tender Reference Number | G-27013/1/2023-GA-Part(1) | -27013/1/2023-GA-Part(1) | | | | |
| Tender ID | 2023_NHRC_733166_1 | | | | | |
| Tender Type | EOI | Form of contract | Empanelment | | | |
| Tender Category | Services | No. of Covers | 2 | | | |
| Payment Mode | Not Applicable | Is Multi Currency Allowed For BOQ | No | | | |
| Is Multi Currency Allowed For Fee | No | | | | | |

| Cover Details, No. Of Covers - 2 | | | | | | |
|----------------------------------|-----------------------|---------------|--|--|--|--|
| Cover No | Cover | Document Type | Description | | | |
| 1 | Fee/PreQual/Technical | | Expression of Interest (EOI) for Empanelment of Graphic Designers | | | |
| 2 | Finance | | Expression of Interest (EOI) for Empanelment of Graphic Designers | | | |

| Tender Fee Details, [Total Fee in ₹ * - 0.00] EMD Fee Details | | | | | | | | | | | |
|---|--|---|----------------|---------|---------------------------|----------|-----------|---------------|----------------------|--------------------------------|----------|
| Tender Fee in ₹ | .00 | | | | EMD Amou | ınt in ₹ | 0.0 | 00 | EMD Exemption | Allowed | NA |
| Fee Payable To | ΙA | Fee Payable At | | NA | EMD Fee T | уре | NA | A | EMD Percentage |) | NA |
| Tender Fee Exemption Allowed | NΑ | | | | EMD Payal | ole To | NA | A | EMD Payable At | | NA |
| Work /Item(s) | | | | | | | | | | | |
| Title | Expression | Expression of Interest (EOI) for Empanelment of Graphic Designers | | | | | | | | | |
| Work Description | Expression | Expression of Interest (EOI) for Empanelment of Graphic Designers | | | | | | | | | |
| Pre Qualification Details | Pre Qualification Details Please refer Tender documents. | | | | | | | | | | |
| Tender Value in ₹ | Product Category | | | | Miscellaneous Services | Sub cate | egory | | NA | | |
| Contract Type | Empanelme | nt | Bid Validity(D | ays) | | 120 | Period O | of Work(Days) | | 730 | |
| Location | NATIONAL COMMISSION | HUMAN RIGHTS ON | Pincode | | | 110023 | Pre Bid N | Meeting Place | | NA | |
| Pre Bid Meeting Address | NA | | Pre Bid Meeti | ng Date | | NA | Bid Oper | ning Place | | NHRC, MAB, C- BLO NEW DELHI | CK, INA, |

| Critical Dates | | | | | | |
|-------------------------------------|----------------------|-----------------------------------|----------------------|--|--|--|
| Publish Date | 04-Nov-2023 02:00 PM | Bid Opening Date | 20-Nov-2023 03:00 PM | | | |
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| enelment of 67.84 | | | | | | |
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| Tender Inviting Authority | | | | |
|---------------------------|--|--|--|--|
| Name | DEPUTY SECRETARY | | | |
| Address | National Human Rights Commission (NHRC), Manav Adhikar Bhawan, C-Block, INA, New Delh-110023 | | | |
| | | | | |

| Tender Creator Details | | | |
|------------------------|-----------------------|--|--|
| Created By | DURGA MADHAB TRIPATHY | | |
| Designation | Under Secretary (GA) | | |
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राष्ट्रीय मानव अधिकार आयोग

National Human Rights Commission

मानव अधिकार भवन, ब्लॉक - C, आई एन ए, नई दिल्ली - १ १० ० २ ३ भारत Manay Adhikar Bhawan, Block — C, INA, New Delhi 110023 INDIA

Fax: 91-011-24651329 E-mail: nhrcga@nic.in Website: www.nhrc.nic.in

Dated:03/11/2023

Expression of Interest (EOI) for Empanelment of Graphic Designers (Last date for submission of EOI is 17 Nov. 2023 (5:00PM)

BACKGROUND

National Human Rights Commission (NHRC), Manav Adhikar Bhawan, C-Block, INA, New Delh-110023, India, intends to empanel the Graphic Designers for designing and layout work of various publications of the Commission primarily for the period of two (02) years extendable up to three (03) years on the basis of satisfactory service and mutual consent.

Interested Graphic designers, who fulfill the eligibility criteria, terms & conditions and quality parameters along with other aspects mentioned in the EOI, may submit their quotations (in the form of two bid systems viz. Technical Bid (Annexure-I) and Financial Bid (Annexure-II) in a sealed envelope superscribed in Bold Letters as "QUOTATIONS FOR GRAPHIC DESIGNER." and addressed to the Deputy Secretary, National Human Rights Commission, Manav Adhikar Bhawan, Block - C, G.P.O. Complex, INA, New Delhi-110023. The quotations must be dropped in the Tender Box placed in C.R. Section (Room No.04) at Manav Adhikar Bhawan, Block - C, G.P.O. Complex, INA, New Delhi latest **by 17 Nov, 2023_ at 5 P.M.** as per the instructions given in this EOI.

The detailed terms and conditions of the EOI may also be downloaded from the Commission website **www.nhrc.nic.in**

The Graphic designers should read the document carefully as enclosed and comply strictly with the terms and conditions before submitting their EOI.

SCOPE OF WORK / SERVICE

Designing of cover page and layout of various publications of Commission, Designing of Monthly Newsletter (Hind & English), Designing of Wall Calendar and Desk Calendar, Designing and layout of Brochure and any other work related to designing as desired by the Commission.

For designing monthly Newsletters particularly, the Graphic Designer(s) will also be required to come to the NHRC with laptop/equipment to work in close coordination with the Deputy Director (M&C) as and when required within the tight deadlines. He may also be required to extend support on off days and beyond office hours if so required. Additionally, for designing other printable materials the Graphic Designer may be required to come to the Commission to receive the guidance from the relevant officer(s) as and when needed.

ELIGIBILITY CRITERIA (ESSENTIAL CRITERIA)

- (i) The Graphic Designer/vendor should have at least three (3) years experience of designing quality publications i.e. Books, Magazines, Journals and other publications of Govt. & Public undertaking organizations.
- (ii) The Head Office of the Graphic Designer/vendor should be located at Delhi/NCR.
- (iii) The Designer should have PAN & GST number issued by the Income-tax department.

DOCUMENTS TO BE SUBMITTED

- (i) Relevant EOI documents and terms & conditions (each and every page) duly filled, signed and stamped by the Graphic Designer along with the supporting Documents.
- (ii) Copy of GST & PAN Card.
- (iii) Details of designing works (Work order, completion certificate) executed for the last 3 financial years for Govt. & Public undertaking organizations.
- (iv) Sample of work (Graphic Designing)

EMPANELMENT PERIOD

- (i) The empanelment will be initially for the period of **two years**, extendable on a yearly basis for a maximum period of three (3) years on the basis of satisfactory services and mutual consent.
- (ii) The Panel of Graphic designers empanelled through this EOI shall be eligible for award of work, as per the requirement as and when raised by Commission.

EMPANELMENT PROCEDURE

(i) The technical bid and financial evaluation of the applications for empanelment shall be carried out by the Committee constituted for this purpose.

- (ii) The Committee will examine and evaluate each application on the basis of information and documents submitted by the applicant.
- (iii) On the basis of the evaluation, a list of Graphic designers who fulfill the requirement and provide realistic rates shall be prepared.

NOTIFICATION OF EMPANELMENT

- (i) The Commission shall notify the successful applicant about empanelment in writing by registered letter or by e-mail.
- (ii) The applicant shall acknowledge in writing, receipt of the notification of empanelment and shall send its acceptance within 7 days of receiving the notification. Failure to abide by this may lead to termination of empanelment.

AWARDING OF WORKS

- (i) The selection of designer from the empaneled list may be entirely based on quotation basis i.e. the Award of Works will be given to the designer who bids the lowest.
- (ii) The selected Graphic Designer shall be responsible and bound by that contract for successful execution of the work.
- (iii) The Graphic Designer has to prepare a specimen or dummy of the required printing material within a time frame established by the Commission.

PAYMENT

Payment will be released on presentation of correct bill supported with the copy of the work order of the authorized officers of the Commission.

CONFIDENTIALITY

Both the parties shall take all reasonable steps to minimize the risk of disclosure of confidential information.

OTHER TERMS & CONDITIONS

- (i) The Commission's decision in respect of evaluation methodology and short listing of applicants will be final and no communications, whatsoever in this respect, shall be entertained.
- (ii) The Commission also reserves the right to reject any application, if:
 - (a) It is not in the given format.
 - (b) At any time, a material misrepresentation is made or uncovered.

- (c) The graphic designer/entity does not respond promptly and thoroughly to requests for supplemental information required for the evaluation of the application.
- (d) Any un-authenticated, alterations, erasures, overwriting, blanking out or discrepancies may render the EOI submission invalid.
- (e) In case any of the documents furnished by the Designer is found fake at any point of time, during scrutiny or during the entire tenure of empanelment, penal action can be taken against the defaulter.
- (f) During empanelment period, the Commission reserves the right to de-panel, if the services provided by the designer is found to be unsatisfactory or if, at any time, it is found that the information provided for empanelment is false, the Commission reserves the right to remove such from the empaneled list without giving any notice in advance. The Commission's decision will be final and binding in this regard.
- (g) For all designing jobs, approved rates shall be applicable. No hike in the rates shall be entertained.
- (h) The Commission reserves its right to terminate the empanelment at any time without assigning any reason and call for a fresh empanelment.
- (i) The Graphic Designer shall be solely responsible for compliance with the provisions of all central and state Laws, various taxes & levies relating to persons deployed or providing services to the Commission.
- (k) This EOI is neither an agreement nor an offer and is only an invitation by the Commission to the interested parties for submission of applications.

(Lt. Col. Virender Singh)
Director

ANNEXURE-I

APPLICATION FORM

Expression of Interest (EOI) for Empanelment of Graphic Designers (Last date for submission of EOI is 18 Nov, 2023 (5:00PM)

| (a) | Name of the Designer | : |
|-----|---|----------------------------------|
| (b) | Office Address | : |
| | | |
| (c) | Telephones No. Mobile No. E-mail / Website | : |
| (d) | GST & PAN No | : |
| (e) | Details of printing and designing works executed for the last 3 financial years (indicate year-wise) Please attach list | : |
| (f) | Sample of work (copy attached) | : |
| Pla | ce: | |
| Dat | | Proprietor/Authorized Signatory) |

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RATES QUOTATION

SPECIFICATIONS/INFORMATION OF DESIGNING MATERIALS

| S.No. | Type of Work | Details | Rates (Without GST/taxes) |
|-------|---|--|-------------------------------|
| 1 | of various publications of Commission (04 Colours) | (i)28cm x 22cm (ii)24cm x 18cm (iii)12cm x 09 cm (iv)24cm x 16cm (v)22cm x 14cm | (Without GS1/tuxes) |
| 2 | Designing of each page of Monthly Newsletter (04 Colours) | | |
| 3 | of Wall Calendar (Multi Colour) | Size - 27.5 inches x 17.5 inches | |
| 4 | Designing of Desk Calendar (Multi Colour) | (i) Single pager Desk Calendar of size - 44.7cm x 28.6cm (ii) Multiple pages wire-obound Desk calendar of size - 5cm x 11cm | |
| 5 | publications of commission (4 Colours) | The size of the booklets are as follows: (i)28cm x 22cm (ii)24cm x 18cm (iii)12cm x 09 cm (iv)24cm x 16cm (v)22cm x 14cm | |
| 6 | publications of Commission (2 Colours) | The size of the booklets are as follows: (i)28cm x 22cm (ii)24cm x 18cm (iii)12cm x 09 cm (iv)24cm x 16cm (v)22cm x 14cm | |
| 7 | publications of | The size of the booklets are as follows: (i)28cm x 22cm (ii)24cm x 18cm (iii)12cm x 09 cm (iv)24cm x 16cm (v)22cm x 14cm | |

(Signature of the Proprietor/Authorized Signatory)

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